

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 518
TO BE ANSWERED ON THE 3RD APRIL, 2018

STATE SPECIFIC CROPS UNDER MSP

*518. COL. SONARAM CHOUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण
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be pleased to state:

- (a) whether the Union Government is considering to include State specific crops within the ambit of Minimum Support Price (MSP) and if so, the details thereof;
- (b) whether the Union Government has received any proposal from the State Government of Rajasthan for inclusion of its State specific crops like cluster bean, moth, cowpea, cumin, coriander, garlic, isabgol, castor, aloe vera and mehendi in the list of MSP as these are the main crops in many districts of Rajasthan which is the leading State in the production of these crops and if so, the details thereof;
- (c) whether the said proposal is being considered by the Union Government; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½â"ãè

(SHRI RADHA MOHAN SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 518 DUE FOR REPLY ON 3RD APRIL, 2018.

(a): Government presently fixes minimum support prices (MSPs) for 22 mandated agricultural crops viz. paddy, jowar, bajra maize, ragi, arhar, moong, urad, groundnut-in-shell, soyabean, sunflower, sesamum, nigerseed, cotton, wheat, barley, gram, masur (lentil), rapeseed/mustard, safflower, jute and copra and fair & remunerative price (FRP) for sugarcane on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned and other relevant factors. In addition, MSPs for toria and de-husked coconut are also fixed on the basis of MSPs of rapeseed/mustard and copra respectively. Union Government has no proposal under consideration to fix MSPs for State specific crops.

(b) to (d): Union Government has received proposals from stakeholders for the inclusion of State specific crops of Rajasthan like cluster bean, moth, cowpea, cumin, coriander, garlic, isabgol, castor, aloe vera and mehendi under MSP.

MSPs are not fixed for such agricultural/horticultural crops like cluster bean, moth, cowpea, cumin, coriander, garlic, isabgol, castor, aloe vera and mehendi. However, Government implements Market Intervention Scheme (MIS) for procurement of these crops at the request of State/UT Governments. The MIS is implemented in order to protect the growers of these commodities from making distress sale in the event of bumper crop when the prices tend to fall below the economic level/cost of production. Losses, if any, incurred by the procuring agencies are shared by the Central Government and the concerned State Government on 50:50 basis (75:25 in case of North-Eastern States).